- (ii)(a) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, Gurugram, Haryana, for the year 2010-11, and Audit Report thereon.
 - (b) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, Gurugram, Haryana, for the year 2011-12, and Audit Report thereon.
 - (c) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, Gurugram, Haryana, for the year 2012-13, and Audit Report thereon.
 - (d) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, Gurugram, Haryana, for the year 2013-14, and Audit Report thereon.
 - (e) Annual Accounts of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, Gurugram, Haryana, for the year 2014-15, and Audit Report thereon.

[Placed in Library. For (a) to (e) See No. LT-5140/17/21]

- (iii)(a) Annual Report of the Joint Electricity Regulatory Commission (JERC), for the State of Goa and Union Territories, Gurugram, Haryana, for the year 2020-21.
 - (b) Review by Government on the working of the above Commission.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. For See No. LT-5378/17/21]

- I. Report and Accounts (2020-21) of IREDA, New Delhi and related papers
- II. MoUs between MNRE and IREDA and SECI

नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री भगवंत खूबा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Thirty-fourth Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review by Government on the working of the above Company.

[Placed in Library. See No. LT-5687/17/21]

- II. A copy (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Ministry of New and Renewable Energy (MNRE) and the Indian Renewable Energy Development Agency Limited (IREDA) for the year 2020-21.
 - (ii) Memorandum of Understanding between the Ministry of New and Renewable Energy (MNRE) and the Solar Energy Corporation of India Limited (SECI) for the year 2020-21.

[Placed in Library. For (i) and (ii) See No. LT-5688/17/21]

- Notifications of the Ministry of Finance
- II. Reports and Accounts (2020-21) of various Banks and related papers
- III. Report and Accounts (2020-21) of the United India Insurance Company Ltd., Chennai and related papers
- IV. Statement of Accounts (2020-21) of IRDAI, Hyderabad and related papers
- V. Report and Accounts (2020-21) of NHB, New Delhi
- VI. Review of Performance of RRBs and Audit Reports of CAG on the accounts of SASF for various years and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KISHANRAO KARAD): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. S.O. 4915 (E), dated the 1st December, 2021, publishing the National Bank for Financing Infrastructure and Development (Removal of Difficulties) Order, 2021, under sub-section (2) of Section 46 of the National Bank for Financing Infrastructure and Development Act, 2021.

[Placed in Library. See No. LT-5812/17/21]

(ii) A copy each (in English and Hindi) of the following Notifications of the